

**Defective Case Register from 2025-03-01 to 2025-03-01**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-WP(C)/8468/2025	CHANDAN KUMAR MOHANTY	2025-03-01	NEAT COPY OF PAGE NO 20 To BE FILED
2	D-BLAPL/6341/2025	DEEPAK KU SAHOO	2025-03-01	As per index annex. 2 not marked in page no. 12
3	D-CONTC/8095/2025	ADV	2025-03-01	not correctly addressed
4	D-CONTC/8086/2025	PRASANTA KUMAR SATAPATHY	2025-03-01	Cause Title Not correctly addressed
5	D-CONTC/8087/2025	PRASANTA KUMAR SATAPATHY	2025-03-01	Cause Title Not correctly addressed.
6	D-CONTC/8089/2025	PRASANTA KUMAR SATAPATHY	2025-03-01	Cause Title Not correctly addressed.
7	D-CONTC/8111/2025	ADV.	2025-03-01	1- page 12 not legible. 2- undertaking for filing of english translation copy of odiya annexure not furnished.
8	D-CONTC/8226/2025	ADV.	2025-03-01	1.Copy of Trial Court Judgement / Order - Xerox copy filed. 2. Legible copy of pg.19 be filed.
9	D-CMP/8190/2025	SOURAV SUMAN BHUYAN	2025-03-01	Age of petitioners are not furnished in vakalatnama .
10	D-CONTC/8062/2025	ADV	2025-03-01	1.WP(C).No. 38737 of 2020 mentioned in the synopsis and date chart does not tally with cause title and under Annex-1
11	D-ABLAPL/6283/2025	PRASANTA KUMAR NANDA	2025-03-01	Sl . no. 3 not properly described in affidavit
12	D-ARBP/8353/2025	ANUPAM DASH	2025-03-01	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
13	D-CONTC/8168/2025	TIKERAM MEHER	2025-03-01	Copy of Trial Court Judgement / Order - Xerox copy filed.
14	D-BLAPL/6247/2025	SUBODH KUMAR MOHANTY	2025-03-01	1.Age of the petitioner not furnished in v.nama.
15	D-BLAPL/6175/2025	ARABINDA DASH	2025-03-01	1.Petition not correctly addressed to Honorable Court 2. Date of rejection order in index not tally with rejection order .
16	D-BLAPL/6316/2025	UMAKANTA BARIK	2025-03-01	page no. 10 partially neat.
17	D-CONTC/8064/2025	ADV	2025-03-01	1.Index not proper.2.WP(C) .No. 38737 of 2020 mentioned in the synopsis and date chart does not tally with the cause title and under Annex-1.
18	D-WP(C)/8287/2025	AJAY KUMAR TRIPATHY	2025-03-01	4-AFFIDAVIT/VERIFICATION NOT PROPER.

				Page Nos 11 and 12 not neat and Legible. 2. In column No 2 of the Affidavit the Fathers name indicated does not tally with the cause title.
19	D-CONTC/8065/2025	ADV	2025-03-01	1.WP(C).No. 38737 of 2020 mentioned in the synopsis does not tally with the cause title and under Annex-1
20	D-WP(C)/8300/2025	DEBADATTA MOHANTY	2025-03-01	1. Paragraphs not mentioned in the declaration part of the affidavit in the writ petition and in the I.A. petition.2.page no63 to 67,77 and 86 not neat and legible.
21	D-CRLREV/3869/2025	HARIPAD MOHANTY	2025-03-01	1. Period of Delay 2125 days 2.page 65 not legible.
22	D-WP(C)/8299/2025	SUDHANSHU SEKHAR PRATAP	2025-03-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
23	D-ABLAPL/6246/2025	AKSHAYA KUMAR SAHOO	2025-03-01	Sl. nos. 10 to 15 filed in page nos.13 and 14.. in two times.
24	D-CONTC/8070/2025	ADV.	2025-03-01	1. Case number not correctly furnished in prayer of the petition.
25	D-WP(C)/8274/2025	BASUDEV BARIK	2025-03-01	.Petition not correctly addressed to Honorable Court
26	D-WP(C)/8270/2025	BASUDEV BARIK	2025-03-01	NEAT COPY OF PAGE NO 17 AND 25 TO BE FILED
27	D-ABLAPL/6256/2025	JYOTIRMAYA SAHOO	2025-03-01	DATE OF FIR NOT TALLY WITH DATE CHART.
28	D-WP(C)/8265/2025	JYOTIRMAY GUPTA	2025-03-01	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
29	D-CMP/8115/2025	RAMAKANTA NAYAK	2025-03-01	1.Authentication Fee Is Deficient. 2.Undertaking For Non Filing Of Translated Copy Not Filed 3.A FEES of Rs 1.10 paisa not paid on annexure -1 . 4 .Petitioner no .1 in c .m .a has not made party in c m .p and opp.party no. 4 in c .m p was not party in c .m a .
30	D-WP(C)/8370/2025	SANDIPANI NAYAK	2025-03-01	4-AFFIDAVIT/VERIFICATION NOT PROPER.  correct nomenclature is CMP
31	D-BLAPL/6306/2025	ARIJEET MISHRA	2025-03-01	Lower pending court not correctly furnished in petition.
32	D-ABLAPL/6236/2025	DEBASISH SAMAL	2025-03-01	14-NOT PROPERLY INDEXED.  1.Petition not correctly addressed to Honorable Court 2.Synopsis and date chart not filed in index.
33	D-ABLAPL/6286/2025	SWETAMBARA PUROHIT	2025-03-01	1.Petition not correctly addressed to Honorable Court 2. Name of he Hon ble chief Justice furnished in cause title not proper
34	D-ABLAPL/6222/2025	AMLAN SHAKTI PAUL	2025-03-01	Nomenclature not correctly furnished in V>Nama
35	D-WP(C)/8376/2025	GAJENDRANATH ROUT	2025-03-01	AUTHENTICATION FEES OF RS 2.20 NOT PAID ON C.COPY

36	D-BLAPL/6353/2025	AMULYA RATNA PANDA	2025-03-01	Page 10 not neat.
37	D-ABLAPL/6241/2025	JAYANTA KUMAR MAJHI	2025-03-01	Name of informant should not be mentioned as per standing order . Put up for further SR.
38	D-WP(C)/8077/2025	ARUNA KUMAR NAYAK	2025-03-01	Petition not correctly addressed to Honorable Court
39	D-WP(C)/8320/2025	MANOJ PANIGRAHI	2025-03-01	Date of annex.1 mentioned in the index not tally to annex.1 as annexed.
40	D-ABLAPL/6224/2025	JAGANNATH BHUYAN	2025-03-01	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
41	D-CRLMC/6169/2025	ANIRUDHA DAS	2025-03-01	1. This case related to sexual offence the name of victim deleted from the petition as the standing order 3 / 2024 and put up for SR thereafter
42	D-ABLAPL/6270/2025	SULOCHANA PATRO	2025-03-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  1.Petition not correctly addressed to Honorable Court 2. Page no.12 not neat
43	D-WP(C)/8250/2025	RAJESH RANJAN SAHOO	2025-03-01	NEAT COPY OF PAGE NO 21 AND 22 TO BE FILED
44	D-CONTC/8005/2025	ADV.	2025-03-01	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED  1.Signature Of The deponent In Affidavit Not Tally With C.T
45	D-CRLREV/6359/2025	LAXMIDHAR DASH	2025-03-01	1. Period of Delay 03 days
46	D-ABLAPL/6276/2025	SULOCHANA PATRO	2025-03-01	.Petition not correctly addressed to Honorable Court
47	D-WP(C)/8257/2025	SOUMYA SIBA MOHANTY	2025-03-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  Paragraphs not correctly mentioned in the declaration part of the affidavit in I.A. petition.
48	D-CONTC/8185/2025	ADV.	2025-03-01	20-VERNACULAR CERTIFICATE NOT FURNISHED.
49	D-WP(C)/8302/2025	AMIT KUMAR NATH	2025-03-01	1.Hologram of Rs50/- not paid on V>Nama
50	D-CONTC/8189/2025	ADV.	2025-03-01	20-VERNACULAR CERTIFICATE NOT FURNISHED.
51	D-BLAPL/5655/2025	SAKTI PRASAD DAS	2025-03-01	1.Name of lower court does not tally cause title and free copy of annexure no 2
52	D-ABLAPL/6284/2025	DHANANJAYA MUND	2025-03-01	1.Receipt Showing Serv.copy To Vigilance not Filed. 2. Year of the G.R. not furnished in synopsis and cause title. 3.As per index Annex.3 no 3664 dtd. 3-12-2024 not furnished in para.4 of petition.4. page no.19 partially neat.
53	D-WP(C)/8247/2025	SAMEER KUMAR DAS	2025-03-01	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED

54	D-BLAPL/6278/2025	RADHARAMAN DAS NAYAK	2025-03-01	This may be registered as CRLA
55	D-BLAPL/6285/2025	BHARAT BHUSAN ROUTRAY	2025-03-01	Name of the adv not mentioned capital letter in the v.nama.
56	D-ABLAPL/6272/2025	RAKESH KUMAR DAS	2025-03-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Occupation of the deponent on affidavit not furnished
57	D-WP(C)/8237/2025	MAHENDRA KUMAR SAHOO	2025-03-01	Petition not correctly addressed to Honorable Court
58	D-CONTC/8199/2025	MANORANJAN PADHI	2025-03-01	Present address of petitioner is insufficient.
59	D-BLAPL/6281/2025	BHARAT BHUSAN ROUTRAY	2025-03-01	Adv name not mentioned capital letter in the v.nama.
60	D-CONTC/8204/2025	ADV.	2025-03-01	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
61	D-BLAPL/6351/2025	JUGALA KISHORE PANDA	2025-03-01	2(a)CC 6/25 mentioned in the cause title but the Rejection order mentioned Spl 2 (a) CC 6/25
62	D-ABLAPL/6259/2025	KSHIROD KUMAR ROUT	2025-03-01	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Paragraph no. not correctly furnished on declaration.2.Paragraph no.not correctly furnished in the petition.3. G.R.Case No. not mentioned in Synopsis and petition.
63	D-ABLAPL/6262/2025	JYOTIRMAYA SAHOO	2025-03-01	1. Annexure-1 not properly page marked on file
64	D-CONTC/8169/2025	ADV.	2025-03-01	1. Inadequate address of OP no.2 2. Code Appears to be wrong. 3.Pg.15 not filed.
65	D-BLAPL/6307/2025	BIRAJA PRASAD NANDA	2025-03-01	Annexure 2 wrongly mentioned in para 6
66	D-BLAPL/6291/2025	DIBYA PRAKASH MISHRA	2025-03-01	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1.Deponent not signature in Affidavit.2.Page 25 not legible.
67	D-BLAPL/6308/2025	SK. ZAFARULLA	2025-03-01	Name of informant should not be mentioned as per standing order.Put up for further SR.
68	D-ABLAPL/6263/2025	GOPINATH PANDA	2025-03-01	4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Paragraph no.not furnished on declaration.2 Date of F.I.R.not correctly furnished in Index, petition and Book mark.3. L.A.A.fee of Rs.10/- not paid on V. Nama.4. Page nos.9 to 12 not neat and legible.

69	D-ABLAPL/6274/2025	RAMAKANTA PRADHAN	2025-03-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
70	D-BLAPL/6375/2025	SANTOSH CHANDRA ATABUDHI	2025-03-01	1. Synopsis and Date chart not alphabetic paginated in index.2. P.R.No. not mentioned in Index.
71	D-CMP/8231/2025	DURGA PRASAD JENA	2025-03-01	Authentication fees payable Rs .11.00 paid 10 .00 .Deficit A .FEES of Rs . 1 / to be paid
72	D-CRLA/6229/2025	JYOTIRMAYA SAHOO	2025-03-01	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Court Fee Of Rs. 6/- not paid.
73	D-RSA/2921/2025	SHAIK ABDUL NAYEEM	2025-03-01	8-CAUSE TITLE NOT IN ORDER. 1.D.C.Fee of Rs.71/- to be Paid. 2.Authentication fee due on the (a) Copy of Trial Court Judgement Rs 02/- Paid. Decree Rs 05/- Not Paid. 3.1.Respondents-3 to 8 added as Parties but not yet substituted.
74	D-MATA/8352/2025	AMITAV TRIPATHY	2025-03-01	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Period of Delay 27 days.
75	D-CRLA/6150/2025	SATYA NARAYAN MISHRA 4	2025-03-01	1. Court Fee Of Rs. 6/- not paid.
76	D-WP(C)/8263/2025	GOUTAM KUMAR ROUSTRAY	2025-03-01	Logo of Rs.50/- not affixed in the vakalatnama.
77	D-CRLA/6213/2025	RAJLAXMI BISWAL	2025-03-01	This may be registered as BLAPL.
78	D-CRLA/6191/2025	ASUTOSH TRIPATHY	2025-03-01	1. Authentication fee due on the (a) Copy of Trial Court Judgement Rs. 31.35 not paid 2. H.C.B.A. fee of Rs. 50/- and A.C.W.F. of Rs. 10/- not paid.
79	D-CONTC/8090/2025	ADV.	2025-03-01	Anx.2 is an odia document.
80	D-WP(C)/8293/2025	AMRIT MISHRA	2025-03-01	Age of the Petitioner does not tally with the Cause Title Affidavit as well as Declaration.(2) In Prayer ,the annexure marked as 12 in stead of 10.(3) Page No 43 not Legible
81	D-CONTC/8114/2025	RASHMI RANJAN SINHA	2025-03-01	1. Op not properly described
82	D-WP(C)/8355/2025	SATYAJIT SAMAL	2025-03-01	Petition not correctly addressed to Honorable Court
83	D-CONTC/8134/2025	VISWAJEET MALLICK	2025-03-01	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
84	D-BLAPL/6297/2025	SWARAJ PATEL	2025-03-01	.Petition not correctly addressed to Honorable Court
85	D-LAA/8067/2025	AJODHYA RANJAN DASH,A.G.A	2025-03-01	Requisites not filed.
86	D-CONTC/8099/2025	ADV.	2025-03-01	1.Period of Delay 110 days

87	D-BLAPL/6302/2025	CHANDAN SAMANTARAY	2025-03-01	As per Rejection order the name of P.S.not tally with F.I.R.copy.
88	D-WP(C)/8578/2025	SANJAYA KUMAR DAS	2025-03-01	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Page 26 to 30 not legible
89	D-CMAPL/8248/2025	SUBHADUTTA ROUTRAY	2025-03-01	1.C.copy of dismissal order not filed
90	D-TRPCRL/6324/2025	SANGRAM MISHRA	2025-03-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Pages no24 25 26 28 30 31 32 33 34 35 to 64 not neat
91	D-WP(C)/8284/2025	BHABANI PRASAD MOHANTY	2025-03-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
92	D-CMAPL/8295/2025	ADV.	2025-03-01	1. Period of Delay 956 days 2.C.copy of dismissal order not filed
93	D-CRLMA/6245/2025	BHARATI DASH	2025-03-01	29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION C.copy of dismissal order not filed
94	D-WP(C)/8283/2025	AJAY KUMAR TRIPATHY	2025-03-01	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
95	D-WP(C)/8024/2025	SHASHI BHUSAN JENA	2025-03-01	4-AFFIDAVIT/VERIFICATION NOT PROPER.
96	D-WP(C)/8144/2025	KRISHNA CHANDRA SAHU	2025-03-01	Date mentioned under annexure-7 not tally with the Book mark index index and averment of the writ petition
97	D-ABLAPL/6196/2025	MANAS KUMAR CHAND	2025-03-01	Page 8 not neat
98	D-WP(C)/8023/2025	SATYA SINDHU KASHYAP	2025-03-01	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Annexure-4 not complete .Page no 41 not available.Annexure- 6 not properly page marked .Page nos 36 74 78 79 92 and 93 are not legible .Annexure -9 not properly page marked
99	D-ABLAPL/6202/2025	NISHAMANI MUKHI	2025-03-01	1.Petition not correctly addressed to Honorable Court 2.Page 9 not partial neat
100	D-CMP/8291/2025	SUBHANKAR ROUT	2025-03-01	Defendant no .1 is expunged in lower court but he is arrayed as party in c .m .p
101	D-BLAPL/6346/2025	ANUP KUMAR BISWAL	2025-03-01	Paragraph not correctly mentioned in the affidavit
102	D-WP(C)/8124/2025	SATYAJIT SAMAL	2025-03-01	29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION

				Petition not correctly addressed to Honorable Court
103	D-BLAPL/6352/2025	BIJAYA KUMAR RAGADA	2025-03-01	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Page nos.10 and 11 not neat and legible.2. Paragraph no. not correctly furnished on declaration
104	D-CONTC/8063/2025	ADV	2025-03-01	1.Index not proper.2.WP(C).No. 38729 of 2020 mentioned in the date chart does not tally with the cause title and Under Annex-1.
105	D-CONTC/8071/2025	ADV.	2025-03-01	1. Case number not correctly furnished in prayer of the petition. 2. Sl. number of opp. party not correctly furnished in cause title.

**DEFECTIVE REPORT LIST****DEFECTIVE REPORT OF 01-03-2025 (CASES FILED BEFORE 2024)**

<b>Sl no.</b>	<b>Filing Number</b>	<b>Case Number</b>	<b>Advocate for Petitioner/Caveator</b>	<b>Defects as per S.R.</b>
1	RVWPET/83/2018	RVWPET/83/2018	JA	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
2	RVWPET/35/2018	RVWPET/35/2018	M/S.K.K.SWAIN	OTHERS. DELAY OF 238 DAYS OTHERS. DAF OF RS 2.25 /- NOT PAID 5. SECOND COPY OF PETITION NOT FILED. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9. PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
3	RVWPET/16/2018	RVWPET/16/2018	M/S.PRAVA RANJAN MISHRA	OTHERS. PLACE IT AFTER FILING OF C.COPY OF IMPUGNED ORDER
4	RVWPET/41/2018	RVWPET/41/2018	M/S.RANJAN KU.MOHANTY	OTHERS. DELAY OF 812 DAYS 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
5	RVWPET/72/2017	RVWPET/72/2017	M/S.SARMISTHA SAMAL	OTHERS. DAF OF RS 2.25 /- NOT PAID 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 8. CAUSE TITLE NOT

				IN ORDER. 9. PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
6	RVWPET/6/2018	RVWPET/6/2018	M/S.SAMEER KU.DAS	OTHERS. DELAY OF 01 DAYS OTHERS. DAF OF RS 2.25 /- NOT PAID 5. SECOND COPY OF PETITION NOT FILED. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9. PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
7	RVWPET/67/2018	RVWPET/67/2018	-----	OTHERS. PLACE IT AFTER FILING OF C.COPY OF IMPUGNED ORDER